

ITEM NO.35, 35.1,35.2

COURT NO.1

SECTION IX

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

**Petitions for Special Leave to Appeal (C) Nos.17471-17476/2019**

**(Arising out of impugned final judgment and order dated 16-07-2019 in WPL No. 560/2019 16-07-2019 in PILL No. 39/2019 16-07-2019 in PILL No. 44/2019 16-07-2019 in PILL No. 40/2019 16-07-2019 in PILL No. 36/2019 16-07-2019 in PILL No. 25/2019 passed by the High Court Of Judicature At Bombay)**

**MUNICIPAL CORPORATION OF GREATER MUMBAI**

**Petitioner(s)**

**VERSUS**

**WORLI KOLIWADA NAKHWA MATSYA VYAVASAY SAKHARI SOCIETY LTD. & ORS.**

**Respondent(s)**

**(IA No. 108088/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 108954/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**WITH**

**SLP(C) No. 18122-18127/2019 (IX)  
(FOR ADMISSION and I.R. and IA No.108786/2019-PERMISSION TO FILE PETITION (SLP))**

**SLP(C) No. 18141-18146/2019 (IX)  
(FOR ADMISSION and I.R. and IA No.108820/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108817/2019-PERMISSION TO FILE PETITION (SLP))**

**Date : 17-12-2019 These matters were called on  
for hearing today.**

**CORAM :**

**HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE SURYA KANT**

**For Petitioner(s)**

**Mr. Mukul Rohatgi, Sr. Adv.  
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Mr. Anirudh Bhatia, Ad.  
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For Petitioner(s)/  
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 Mrs. Preeti Purandare, Adv.  
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For Applicant(s) Ms. Ranjeeta Rohatgi, AOR  
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Mr. Bhuvan Mishra, Adv.

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Mr. S.S. Rebello, Adv.  
Mr. D.L. Chidananda, Adv.  
Ms. Suhasini Sen, Adv.  
Mr. G.S. Makker, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for both sides.

We are of the considered view that the judgment of the High Court needs to be stayed having regard to the factor of balance of convenience; *prima facie* case and irreparable damage/injury.

The petitioners are free to reclaim the land, build the road thereon and secure the road. They shall however not carry out any other development work until further orders of this Court.

List on 08.04.2020.

[ CHARANJEET KAUR ]  
A.R. -CUM-P.S.

[ INDU KUMARI POKHRIYAL ]  
ASSTT. REGISTRAR